NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/20/2017

NAME OF THE PETITIONER(S)

: CLOUDCHERRY ANALYTICS PRIVATE LTD

UNDER SECTION

: 66

S.No. Name (in Capital)

Represented by

Signature

) I RAMASAMY & G.V. MOHAN I CUMAR

Course for Petitioner

G/Z

ORDER

Shri G V Mohan Kumar, counsel for the petitioner present and sought time for filing some documents in support of his petition. At request time extended. Put up on 14.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)